

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

50. Comp APP No. 945/2017

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2023**

NAME OF THE PARTIES: **Kale Vijaya Yashwant**
 V/s
 Phadnis Infrastructures India Ltd

APPEARANCE :

FOR THE PETITIONER **: Absent**

FOR THE RESPONDENT **: Absent**

Section: 73(4) of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **09.03.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
17.01.2023
Sushil

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)